

THE SECOND SCHEDULE

(See section 476)

FORM No. 49

NOTICE TO SURETY OF FORFEITURE OF BOND FOR GOOD BEHAVIOUR

(See section 446)

To _____ of _____

WHEREAS on the _____ day of _____, 19____, you became surety by a bond for _____ (*name*) of _____ (*place*) that he would be of good behaviour for the period of _____ and bound yourself in default thereof to forfeit the sum of rupees _____ to Government; and whereas the said _____ (*name*) has been convicted of the offence of _____ (*mention the offence concisely*) committed since you became such surety, whereby your security bond has become forfeited;

You are hereby required to pay the said penalty of rupees _____ or to show cause within _____ days why it should not be paid.

Dated, this _____ day of _____, 19____.

(Seal of the Court)

(Signature)
